

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103
CA(CAA)-12(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.

....APPLICANT

SECTION

U/s 230-232

Order delivered on 24.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajeev K Goel, Advocate

For the Respondent :

For the Intervener :

ORDER

Counsel for the Applicant is present. Heard.

Order is **reserved**.


-S-d-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

Surjit


-S-d-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)